



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 20 January, 2023

NOTICE

Please take notice that the following matters listed on 20.01.2023 in the Chennai Bench at 02:00 PM will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT)) No129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr. D Abhinav Rao	Mr. K. Udhyakumarfor R2 Ms. Geetika Sharmafor R3 & R4
2.	TA No. 88/2021 (Comp App (AT)) No148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumarfor R2 Ms. Geetika Sharmafor R3 & R4 Mr. Abhinav Rao forR6 & R7

By the order of Hon'ble Member (J)
(Chennai Bench)